

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

31.05.2012

OA No. 329/2012 with MA 146/2012

Mr. V.D. Sharma, Counsel for applicant.

Heard learned counsel for the applicant. Without expressing our view/observation on merit of the case, we deemed it proper to give liberty to the applicant to file a fresh representation before the competent authority of the respondents, who shall consider and decide the same in accordance with the provisions of law.

With these observations both OA as well as MA stands disposed of.

Anil Kumar

(Anil Kumar)
Member (A)

K. S. Rathore

(Justice K.S.Rathore)
Member (J)

ahq